NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW IR	IBUNAL, HELD ON 13/12/2017 AT 10.30 A	IAT
	NTHA PADMANABHA SWAMY, MEMBE AYARAGHAVAN, MEMBER-TECHNICA	
PETITION NUMBER	: CP/72/2017	
NAME OF THE APPLICANT	: MINT PROPERTIES PVT LTD	
UNDER SECTION	: 230	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
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(c.Randany	mer	
G.V. MOHAN KUMAR	Counsel for Peditioner	anlly

<u>ORDER</u>

Counsel for the applicant present. Joint Director, Office of the Regional Director present. Time is adjourned at request of both counsels to make submissions. Put up on 02.01.2018.

S Vijayaraghavan Member (Technical) —sd — K Anantha Padmanabha Swamy Member (Judicial)

bc